

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No230
CP/28(AHM)2022

Proceedings under Section 169 Co.Act,2013

IN THE MATTER OF:

Imdad Ali M Momin

.....Applicant

V/s

Pellucid Lifesciences Pvt Ltd & Ors

.....Respondent

Order delivered on 01/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, as the Members are holding Special Bench in post lunch session, adjourned to 23.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**